

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**DFR NO. 1771 OF 2019 &
IA NOs. 790 & 791 OF 2019**

Dated: 13th August, 2019

In the matter of:

Southern India Mills Association	...	Appellant(s)
Versus		
Tamil Nadu Electricity Regulatory Commission & Ors.	...	Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **12.09.2019**.

COURT MASTER/PS

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